

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3347  
ANSWERED ON:15.04.2010  
RELAXATION IN AGE LIMIT FOR EX-SERVICEMEN  
Sardinha Shri Francisco

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) Whether the Government is aware of the Department of Personnel and Administrative Reforms OM No. 39016/15/79-Estt.(C) dated 7.9.1981 regarding relaxation in upper age limit to the Ex-Servicemen for appointment to Group A and Group B posts;
- (b) . If so, the details of CPSUs which are implementing the above mentioned provisions;
- (c) If not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) to (d) : The Department of Personnel and Administrative Reforms OM No. 39016/15/79-Estt.(C) dated 7.9.1981 regarding relaxation in upper age limit to the Ex-Servicemen for appointment to Group `A` and Group `B1` posts has been extended to Central Public Sector Enterprises (CPSEs) vide O.M. No. 6(55)/79-BPE(GM-I) dated 9th December, 1981. Implementation of these instructions in CPSEs is monitored by the administrative Ministries/Departments concerned with CPSEs.